

DIVISION BENCH  
COURT - I

O-214

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

TP/7(KB)2023  
COMP.APPL/17(KB)2023, IA(COMPANIES.ACT)/53(KB)2024,  
COMP.APPL/16(KB)2023, COMP.APPL/18(KB)2023,  
COMP.APPL/15(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>MAGMA FINCROP LTD VS TANTIA AGROCHEMICALS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances via video conference/physically**

Ms. Urmila Chakraborty, Adv. ] For the Applicants  
Ms. Rituparna Saha, Adv. ]

**ORDER**

1. Ld. Counsel for the State Bank of India present.
2. Let the petition be made IBC compliant.
3. Post this matter on **08.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)